

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 05-02-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

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**APPLICATION NUMBER : IA(IBC)/293(CHE)/2024**

**PETITION NUMBER : CP/IB/106/2022**

**NAME OF THE PETITIONER : Jayashree S Iyer (RP) (MS B Sivakami)**

**NAME OF THE RESPONDENT(S) : State Bank of India**

**UNDER SECTION : Sec 99 of IBC, 2016 r/w Rule 11 of  
NLCT Rules, 2016**

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**ORDER**

Ld. Counsel for the Petitioner Mr. Raghavulu Naidu. Ms. Jayashree Iyer, RP is present in person. Ld. Counsel Ms. Rishita Kishan for the Personal Guarantor.

This is a report filed by the RP.

Report is taken on record and **IA(IBC)/293(CHE)/2024 is disposed off.**

Ld. RP is directed to e-file and physically file the report in the main CP/IB/106/2022.

Copy of the RP Report be served on the Personal Guarantor for her response / Reply within two weeks.

Rejoinder, if any, be filed within a week thereafter.

Reply/Rejoinder is to be filed in the main CP/IB/106/2022.

**-Sd-  
RAVICHANDRAN RAMASAMY  
Member (Technical)**

**-Sd-  
JYOTI KUMAR TRIPATHI  
Member (Judicial)**